

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)  
(Kolkata Circuit Bench)**

**Appeal No. 287 of 2013**

**Dated : 10<sup>th</sup> December, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**DPSC Ltd. ... Appellant(s)**

**Versus**

**West Bengal Electricity Regulatory  
Commission ....Respondent(s)**

**Counsel for the Appellant (s): Mr. Devnath Ghosh  
Mr. Sandip Mitra**

**Counsel for the Respondent(s): Mr. Pratik Dhar  
Mr. C.K. Rai**

**ORDER**

We have heard the Learned Counsel for the Appellant. He is directed to file his written submissions on or before 6.1.2014 after serving copy on the other side.

Post the matter for reply submissions on **13.01.2014 at Delhi**

**Bench.**

**(Rakesh Nath)  
Technical Member  
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**(Justice M. Karpaga Vinayagam)  
Chairperson**